CENTRAL ADMINISTRATIVE TRIBUNAL



O.A.No.502/97

Monday this the 16th day of June, 1997.

CORAM:

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P.V.Krishnankutty, Assistant Accounts Officer, Defence Pension Disburing Office, Thrissur.

.. Applicant

(By AdvocateMr.Ajith Narayanan)

vs.

- Union of India, represented by Secretary, Ministry of Defence, New Delhi.
- Controller General of Defence Accounts, New Delhi.
- 3. Controller of Defence Accounts (Pension Disbursement), Meerut.
- 4. Controller of Defence Accounts, Madras-18.

.. Respondents

(By Advocate Mr.Shefik for SCGSC)

The Application having been heard on 16.6.97, the Tribunal on the same day delivered the following:

ORDER

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

Learned counsel for the applicant seeks permission to withdraw this application without prejudice to the right of the applicant to challenge the order passed by the respondents on his appeal. Permission is granted and the application is closed as withdrawn without prejudice to the right of the applicant to challenge the order passed by the respondents on his appeal, if so advised. No costs.

Dated the 16th day of June, 1997.

P.V.VENKATAKŘISHNAN ADMINISTRATIVE MEMBER

A.V.HARIDASAN VICE CHAIRMAN